

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 1329 of 1997

Allahabad this the 02nd day of August, 2000

Hon'ble Mr.S.K.I. Naqvi, Member (J)
Hon'ble Mr.M.P. Singh, Member (A)

Aditya Prakash Srivastava, retired Assistant Personnel Officer, Northern Railway, Allahabad, resident of 165-7, Azadnagar, South Malaka, Allahabad.

Applicant

By Advocate Shri K.P. Singh

Versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Chief Personnel Officer, Northern Railway, Baroda House, New Delhi.
3. The Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.

Respondents

By Advocate Shri Prashant Mathur

O R D E R (Oral)

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

Shri A.P. Srivastava has prayed for direction to the respondents to sanction and pay the incentive of two advance increments to the applicant w.e.f. 22.8.93 and also to pay the other retirement benefits on enhanced rates in consequence of these two advanced incentive

increments. The applicant has also claimed the interest at the rate of 22%.

2. As per applicant's case, while he was serving in the respondents establishment and was holding different posts from time to time, he completed L.L.B. Degree from Allahabad University in the year 1975 after taking due permission from the competent authority and, therefore, he became entitled to grant of incentive in accordance with the Railway Board circular dated 21.5.90. The applicant also passed the diploma course in Personnel Management in the year 1993 and, therefore, he becomes entitled to grant of two advance increment for acquiring Post Graduate Diploma in Personnel Management, for which the applicant moved the authorities concerned but without any fruitful result for the same and, therefore, he has come up before the Tribunal.

3. The respondents have contested the case and filed counter-reply.

4. Heard, the learned counsel for the parties and perused the record.

5. We find annexure-7 is letter dated 06.5.1997, through which D.R.M. (Personnel), Northern Railway, Allahabad has written to General Manager (Personnel), to decide the claim of the applicant regarding incentive increments

which goes to indicate that the matter is still under active consideration of the respondents and the claimed incentive has not so far been refused. Therefore, we find it a fit matter to direct the respondents to decide the claim of the applicant. We direct accordingly to the respondents to decide the claim of the applicant for grant of two advance incentive increments within 4 weeks from the date of communication off this order by the applicant. The O.A. is decided accordingly. No order as to costs.

mfm
Member (A)

Seh & Agarwala
Member (J)

/M. M. /